

M/s Chemical Metallurgical and Design Company (CMDC), New, Delhi, Government propose to set up a Nickel Plant with an annual production of 4800 tonnes of Nickel powder 200 tonnes of Cobalt metal and 17,000 tonnes of Ammonium Sulphate fertilizer as bye product, based on the Sukhinda Nickel deposit in District Cuttack of Orissa. For this purpose, pilot scale tests are proposed to be undertaken before a detailed project report for the commercial exploitation of the deposit is drawn up. The project is estimated to cost about Rs. 32 crores.

EVACUEE PROPERTY

336 SHRI JAIRAMDAS DAUJI RAM Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the Union Government have signed agreements with State Governments for package deals relating to transfer of evacuee property and government land and government built property which formed a part of the compensation pool,

(b) if so, the amounts for which the properties have been transferred to each of the States, and

(c) whether Government will place on the Table of the House copies of the agreements signed with the Governments of Maharashtra, Gujarat, Rajasthan and Madhya Pradesh?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) The Government of India have concluded administrative and financial arrangements for the administration and management of the remaining acquired evacuee agricultural lands, properties and realisation of rental demands etc. with the State Governments of Punjab, Haryana, Himachal Pradesh, Madhya Pradesh, Gujarat, and Maharashtra. These arrangements also cover management and disposal of government built property and plots in rehabilitation colonies in the States of Maharashtra, Gujarat and Madhya Pradesh.

(b) A statement showing percentages/rates at which residuary assets of the Settlement Organisation have been entrusted to various State Governments for management and disposal/recovery under the financial and administrative arrangements is attached. [See Appendix I XXIX, Annexure No. 20]

(c) Copies of communications containing details of arrangements concluded with the State Governments of Maharashtra, Gujarat, Rajasthan and Madhya Pradesh are attached. [See Appendix I XXIX, Annexure No. 21]

SIRIMAVO SHASTRI AGREEMENT

337 SHRI PHILLIP VILLAIAN Will the Minister of LABOUR AND REHABILITATION be pleased to state the number of repatriates from Ceylon who have actually arrived during the year as per Sirimavo-Shastri pact?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) 25,136 persons arrived in the year 1971, 6,475 persons have arrived during the current year upto 13.12.1972.

EMPLOYEES OF THE ALLOY STEEL PLANT, DURGAPUR

338 SHRI M. K. MOHIA Will the Minister of STEEL AND MINES be pleased to state

(a) whether the workers of the Alloy Steel Plant at Durgapur, went on strike in the month of August 1972,

(b) if so, the period of the strike and reasons thereof

(c) the loss suffered as a result of loss in production due to the strike, and

(d) the step taken by Government in the matter?

THE MINISTER OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) (a) The workers of Refractories Department of Alloy Steels Plant went on strike in August, 1971.

(b) The strike was from 17th August to 10th September 71. The strike was organised by Alloy Steel Shramik Union (AMTUC) demanding abolition of Trade Tests and removal of qualification bar for promotion.

(c) The value of this loss in production would be approximately Rs. 93 lakhs.

(d) The strike was called off by the intervention of the Labour Commissioner, Government of West Bengal.